

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]



Sub: Nominations for Program No P-1406 & P-1408 at National Judicial Academy Bhopal.

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2023-24/1450 dated 01.07.2023, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1406 & P-1408 scheduled to be held in the month of May, 2024 at National Judicial Academy, Bhopal:-

Prog. No.	Dates of the programme	Programme Name	Names of the nominated officers
P-1406	04.05.2024 & 05.05.2024	National Seminar on Commercial Laws	1. Mr. Umed Singh, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi 2. Mr. Deepak Garg, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi
P-1408	18.05.2024 & 19.05.2024	Training of Trainers for State Judicial Academies	1. Mr. Man Mohan Sharma, Director (Administration), Delhi Judicial Academy 2. Mr. Prashant Sharma, Additional Director, Delhi Judicial Academy

Yours Sincerely,

(Vinay Sharma)
Deputy Registrar (Gazette-IB)
for Registrar General

2285-2286
No. _____/DHC/Gaz./G-3/NJA/2024

Dated: 06/04/2024

Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy forwarded to the following:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with the request to inform the nominated Judicial officers accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme.
2. The Director (Academics), Delhi Judicial Academy, Sector 14, Dwarka, New Delhi-110078 with the request to inform the nominated Judicial officers accordingly and to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme.

(Ashok Sharma)
Administrative Officer (I) (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 23568-23575 NJA/Ttng/Gaz./2024

Dated, Delhi the 08 APR 2024

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Sh.Umed Singh, District Judge, (Commercial Court), Central District, Tis Hazari Courts, Delhi.
- 2) Sh.Deepak Garg, District Judge (Commercial Court), Central District, Tis Hazari Court, Delhi
- 3) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 4) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 5) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 6) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 7) The Layers for uploading the same.

(Shefali Bajnala Tandon)
Link Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (Hqs):Delhi



NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

R.G.

WS-1237
7-7-23

Ref.: NJA/Dir./Ac.Prog./2023-24/1450
Dated: 1st July, 2023

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24 from July, 2023 to May, 2024 [P-1348 to P-1408]

The 8th meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

A.P. Sahi
(Justice A.P. Sahi)

DELHI HIGH COURT
Gazette Branch

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Diary No. 2726
Dated 11/7/23

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7/7/23

86/R
11/7/23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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Regd. Jgs
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